

(b) No, Sir.

(c) Does not arise.

#### Platforms at Delhi Junction

4634. SHRI SIMON TIGGA : Will the Minister of RAILWAYS be pleased to state :

(a) whether he is aware that a large area is lying vacant on Kashmere Gate side of Delhi Junction where additional platforms can easily be provided ;

(b) what are the reasons that before providing an additional platform at Delhi junction and other alternative arrangements, the platform No. 20 has been closed for passenger traffic where about Rs. 20 lakhs had been spent from Government revenue, resulting in difficulties to passengers and creating congestion ; and

(c) what arrangements were made during 1983 to 1985 (todate) on new platform at Delhi junction to avoid difficulties to passengers and congestion ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) No vacant area is available at Kashmere Gate side of Delhi Junction for accommodating additional platforms.

(b) and (c). In view of representations from the public regarding inconvenience caused to them due to platform No. 20 being far away from the main passenger platform complex, and the growing need for parcel traffic, the platform No. 20 has been put to use as a parcel platform and the passenger trains are being dealt with on other existing platforms without causing inconvenience or congestion to passengers. To meet the needs of passenger traffic some of the existing platforms are proposed to be lengthened gradually, in phases, to enable running of larger trains.

#### Proposal for speedy finalisation of enquiries into train accidents

4635. SHRI BRAJAMOHAN MOHANTY : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are considering any proposal to ensure speedy finalisation of the enquiries into train accidents ; and

(b) if so, the details thereof ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) No, Sir. Existing rules and procedures for finalisation of enquiries are considered adequate.

(b) Does not arise.

#### Additional allocation for Madras Rapid Transit System Project

4636. SHRI P. CHIDAMBARAM : Will the Minister of RAILWAYS be pleased to state :

(a) whether Members of Parliament from Tamil Nadu have recently given a memorandum to the Prime Minister requesting an immediate increase in the allocation for the current year for the Madras Rapid Transit System Project ;

(b) whether the Chief Minister of Tamil Nadu also gave a memorandum to the Prime Minister on 15th July, 1985 containing the same request ; and

(c) if so, the action taken by Government on these memoranda ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) The Ministry of Railways is not aware if any memorandum regarding increase in allocation for the current year for the Madras Rapid Transit System has been handed over to the Prime Minister.

(b) Yes, Sir.

(c) The allocation for Madras Rapid Transit System has already been increased from Rs. 2 crores to Rs. 3.5 crores for the year 1985-86.